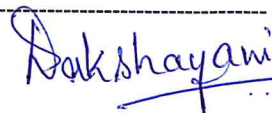




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	Hearing	397/398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P.DAKSHAYANI 9900814126	PCS, rep of petitioners	
2.	Sriranga	FOR Respondents	
3.	PRADEEP 9036841647	Respondents	

PCS for petitioners is present. She has filed written submissions along with annexures. Counsel appearing for respondent requested time to go through the additional written submissions today and also the documents filed and requested the Tribunal to adjourn the matter and tht he will submit the arguments on the next hearing date.

List it on 09.11.2017.

  
MEMBER (J)

  
MEMBER (T)